Name of the Corporate Debtor: VIL LIMITED; Date of Commencement of CIRP: 01-01-1970; List of Creditors as on: 01-02-2021; Name of IP: Mr. Sudershan Gupta; Last 5 digitof registration number: 12428

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	9	4325356000	9	4325356000	44.99	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	4814748000	6	4814748000	50.08	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	31	4904080	31	2286254	0.02	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0		0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	66	839632172	66	298449637	3.10	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	6	173829282	6	173829282	1.81	0	0	0	Annexure 9
Total		118	10158469534	118	9614669173	100.00	0	0	0	